

PUNJAB VIDHAN SABHA SECRETARIAT
Unstarred Questions
TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Friday, the 14th December, 2018 (Morning Sitting)

Details of Teacher/Student ratio in the Government Schools of Punjab

230. Shri Aman Arora, M.L.A.:- Will the Education Minister be pleased to state:-

- (a) the number of teachers and students as per Class and Subject (from Primary to Senior Secondary) in the Government Schools of Punjab at present;
- (b) whether the teacher -student ratio is accurate as per Right to Education Act. and other related Central as well as State Laws and Rules;
- (c) if not, the efforts being made by the Govt. to complete the said ratio?

Number of fake Pension beneficiaries

231. Shri Aman Arora, M.L.A.:- Will the Social Security Minister be pleased to state :-

- (a) the district-wise number of fake beneficiaries detected in the whole State after carrying out the verification, investigation of the pension beneficiaries after formation of the present Govt. ;
- (b) the total amount of revenue loss caused to the Govt. by these illegal pensions;
- (c) whether any action is being taken by the Govt. against the concerned officers for giving undue benefit to these illegal beneficiaries; if so, the action being taken regarding the same?

To construct new building for the school

232. Shri Aman Arora, M.L.A.:- Will the Education Minister be pleased to state :-

- (a) the number of students studying in the Govt. Senior Secondary School, Longowal (girls) alongwith the year in which the supra building was constructed;
- (b) whether it is a fact that the Govt. has given its approval to construct a new building in order to shift supra school at new place; if so, the details thereof;
- (c) whether the construction work of this new building has since been completed; if not, the reasons therefor alongwith the time by which the Govt. will contemplate to complete the same?

Details of death tolls due to overdose of intoxicants

233. Shri Aman Arora, M.L.A.:- Will the Chief Minister be pleased to state :-

- (a) the district wise number of death tolls caused due to overdose of intoxicants/drugs as per police record (F.I.R or other inquiries) in Punjab from 01.01.2017 to 31.12.2017 and 01-01-2018 to 30-9-2018 togetherwith the sections under which the F.I.Rs pertaining to the same have been registered;
- (b) the number of cases and the tests of individuals conducted by the Police from recognized laboratories of Punjab Govt. from 1.1.2017 to 31.12.2017 and 1.1.2018 to 30.09.2018 in which the reason of death is overdose alongwith the details of number of deaths/types of drugs /intoxicants whereby the supra deaths allegedly occurred?

Dope Test

235. Shri Pawan Kumar Tinu, M.L.A.:- Will the Health and Family Welfare Minister be pleased to state :-

- (a) the details of various facilities for which conducting of dope test is mandatory in the State togetherwith the amount of fees fixed for said dope test;
- (b) the district-wise total number of dope tests conducted in the State in the current financial year alongwith the amount collected therefrom;
- (c) the details of account under which aforesaid collected amount is deposited and the purpose for which the same is spent alongwith the details thereof?

Regarding Department-wise vacant Posts of Class IV

236. Sardar Baldev Singh, M.L.A.:- Will the Chief Minister be pleased to state the department wise number of posts of Class IV lying vacant in various departments of Punjab togetherwith the time by which the same are likely to be filled up?

Chandigarh
The 13th December, 2018

Attested
Chand
Superintendent
Punjab Vidhan Sabha
Chandigarh

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.